MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 49 Imphal, Saturday, May 23, 2026 (Jyaistha 2, 1948)

GOVERNMENT OF MANIPUR
SECRETARIAT: RURAL DEVELOPMENT & PANCHAYATI RAJ DEPARTMENT

N O T I F I C A T I O N
Imphal, the 23rd May, 2026

No. SEC-12/1/2026-RD and PR-RD&PR: In exercise of the powers conferred under Section 109 of the Manipur Panchayati Raj Act, 1994, the Governor of Manipur is pleased to notify that the 6th General Panchayat Elections, 2026 will be based on the **2001 population Census** for timely conduct of election.

By orders and in the name of the Governor,

SUNANDA THOKCHOM,
Joint Secretary (RD&PR),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 23-05-2026 17:48:13